CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
For the attention of the Shareholders of
Saurashtra Chemicals Limited
(Regd. Office: Birlasagar, Porbandar – 360 576)

This Corrigendum is being issued by SBI Capital Markets Limited, Manager to the Offer, on behalf of Nirma Chemical Works Limited, the Acquirer and other Persons Acting in Concert ('PACs'). This Corrigendum should be read in conjunction with the Public Announcement ('PA') dated 2nd July 2005 made in terms of Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (SEBI) (SAST) Regulations, 1997 ("Regulations") and the Letter of Offer dated 6thApril 2006 despatched to the shareholders of Saurashtra Chemicals Limited ("Target Company" or "SCL") on April 10, 2006. Terms used but not defined in this Announcement shall have the same meaning as assigned in the PA.

Shareholders may note the following changes in the PA:

THE OFFER

1. Nirma Chemical Works Ltd. ("the Acquirer" or "NCWL"), a company incorporated under the Companies Act, 1956 having its registered office at Nirma House, Ashram Road, Ahmedabad – 380009, is making this offer pursuant to Regulations 10 and 12 of the Regulations to the shareholders of SCL to acquire upto 2,19,58,760 Equity Shares of Rs. 10/- each and 10,98,950 preference shares of Rs. 100/- each collectively representing upto 19.26% of voting capital of SCL, at a price of Rs.3/- (Rupees Three only) per fully paid up equity share payable in cash and Rs. 16.50 (Rupees Sixteen and Paise fifty Only) per fully paid up preference share of Rs. 100/- each payable in cash (the "Offer Price"), in terms of Regulations 20 and 21 of the Regulations (the "Offer" or "Open Offer").
2. The offer price for the Preference Shares can be justified based on the parameters u/s. 20(5) of the Regulations which is as given under:
   - Negotiated price is Rs. 16.50 per preference share having face value of Rs. 100 and Rs. 1.65 per preference share having face value of Rs. 10. NCWL has paid this price for purchasing 92.75 % of face value of preference shares.
   - Highest price paid for Preference shares acquired by NCWL and PAC during 26 weeks before public announcement is also Rs. 16.50 per preference share having face value of Rs. 100 and Rs. 1.65 per preference share having face value of Rs. 10. Even the same price is offered for the purchase of balance value of 7.25 % of face value of preference shares.
   - SCL has negative Net worth and secured liabilities in excess of its financial means to meet with. Therefore the Preference shares as such do not carry any value.
   - As per certificate dated 03/04/2006 received from Chartered Accountant M/s. Vijay R. Shah & Co., Chartered Accountants, having their office at B-3, Meghdut Apts.,Shreemali Society, Navrangpura, Ahmedabad (Tel.: (079) 2644 2079; Membership No. 30733) the Offer Price for the preference share has been arrived at Rs. 16.50 per preference share having face value of Rs. 100 and Rs. 1.65 per preference share having face value of Rs. 10.

Considering the above parameters, the Offer price of Rs.16.50 per preference share of Rs.100/- each fully paid is justified.

FINANCIAL ARRANGEMENTS FOR THE OFFER

The maximum consideration payable by the Acquirer in case of full acceptance of the Offer would be Rs. 8,40,08,955/-. In accordance with the provisions of Regulation 28 of the Regulations, the Acquirer has created an Escrow Account in the form of a cash deposit for more than 100% of the maximum purchase consideration payable in terms of the Offer in favor of Bank of Baroda, Gandhi Road (Main), Ahmedabad – 380001, Tel: 079-25391871, Fax: 079-25352813. The Acquirer has empowered the Manager to the Offer to realize the value of the Escrow Account under the Regulations.

COLLECTION CENTRES

The Registrar to the offer, MCS Limited, has set up the following collection centres for tendering of the shares in this Offer:

No	Name & Address of the Collection Centre	Contact Person	Mode of Delivery	Telephone No.	Fax No.
01	MCS Limited 101, Shatdal Complex, 1st Floor Opp Bata Showroom Ashram Road Ahmedabad 380 009	Mr. Mahendra Singh	Hand Delivery	079-30070671	079-30070678
02	MCS Limited Neelam Apartments 88, Sampatrao Colony B/H Standard Chartered Bank Alkapuri, Baroda 390 007	Mr. S M Gandhi	Hand Delivery	0265-2339397	0265-2341639
03	MCS Limited 77-2A, Hazra Road Kolkata 700 029	Mr. Alok Mukherjee	Hand Delivery	033-24767350	033-24541961
04	MCS Limited Sri Venkatesh Bhavan Plot No.27, Road No.11 MIDC Area, Andheri East Mumbai 400 093	Mr. M S Arun Kumar / Mr.Rajesh Satardekar	Registered Post / Hand Delivery	022-55025235	022-55025245
05	MCS Limited Nawab Bldg, Room No. 14, 3rd Floor, Opp. Thomas Cook 327/29 Dr. D N Road, Fort Mumbai – 400 001	Mr. Praveen Kothawale	Hand Delivery	022-22823318	022-22825892
06	MCS Limited Sri Venkatesh Bhawan W - 40, Okhla Industrial Area Phase II, New Delhi 110 020	Mr. Arnab Sen	Hand Delivery	011-41406149	011-41709881
07	MCS Limited 116/118, Akshay Complex Off Dhole Patil Road Near Ganesh Mandir Pune 411 001	Mr. Vikrant Deshmukh	Hand Delivery	020-30906685	020-26129597
08	MCS Limited, C/o. Meenakshi Investment 703, B Wing, 7th Floor, Mittal Towr, M G Road Bangalore 560 001	Mr. Kamlesh Jain	Hand Delivery	080-25321231	080-25321232
09	MCS Limited C/o. Mr. V B S Prasad # 1-10-136, 1st Floor, Sheela Nilayam St. No. 9, Ashok Nagar, Hyderbad-500020	Mr. V B S Prasad	Hand Delivery	040-55783012	
10	MCS Limited C/o Agarwal Infin Consultants (P) Ltd. 503, Gurukripa Tower C-43, Mahavir marg, C Scheme Jaipur 302001	Mr. Sunil Dutt Vyas	Hand Delivery	0141-2368071	0141-2369250
11	MCS Limited C/o Venus Consultants 213 Sterling Apartments Jawahar road, Rajkot 360 001	Mr. Vinod Parekh	Hand Delivery	0281-2229790	0281-2222813
12	MCS Limited C/o Mr. Hemant Tandon 14/76, G, Civil Lines Near Merchants Chamber of U P Kanpur 208 001	Mr. Hemant Tandon	Hand Delivery	0512-2535630	0512-2539012

Business Hours	Monday to Friday:	10.00 A.M. to 1:00 P.M. and 2:00 P.M. to 4:00 P.M.
	Saturdays:	10:00 A.M. to 1:00 P.M.
Holidays	Sundays and Bank Holidays	

BOARD OF DIRECTORS OF SCL

As on the date of the PA, the Board Of Directors of SCL comprised Shri B. D. Bose, Shri C. L. Goswami, Shri Rakesh K. Patel, Shri Hiren K. Patel, Shri Rushabbhai Patel, Shri M. P. Sarda, Shri Gautam Bhattacharya, Shri Ravindra Agrawal, Shri Srinivasa Parthasarthy, Shri R. J. Joshipara and Shri Shankarbhai K. Chaudhary.

Shri Rakesh K. Patel, Shri Hiren K. Patel and Shri R. J. Joshipara resigned from the Board of SCL with effect from 26.07.05. Shri Gautam Bhattacharya, an ICICI Bank nominee, has resigned from the Board of SCL due to the withdrawal of the nomination by ICICI with effect from 14.07.2005. Shri B. D. Bose, Shri C. L. Goswami, Shri Rushabbhai Patel and Shri Ravindra Agarwal resigned from the Board of SCL w.e.f. 17.02.2006.

Further, the Acquirers have appointed Shri Vikrambhai V. Bhatt, Shri Vatsal R. Vaishnav, Shri Narendrabhai K. Patel and Shri Prahladbhai U. Patel on the Board of SCL in terms of Proviso to Regulation 22(7) of the Regulations. As per Clause 22(9) of the Regulations, the above directors inducted into the Board by the Acquirer have recused themselves and will not participate in any matters concerning or relating to the offer including any preparatory steps leading to the offer.

COMPLIANCE WITH CLAUSE 21(2) OF SEBI (SAST) REGULATIONS, 1997

In case of full acceptance of the Offer, the public shareholding may fall below the limit prescribed for continuous listing under clause 40 A of the Listing Agreement entered into with the stock exchange. In view of this in compliance with Regulation 21(2) of the SEBI (SAST) Regulation, 1997, the acquirers have undertaken to acquire only such number of shares under the SPA dated 28.06.2005 and SPA dated 20.07.2005 so that the public shareholding in the Company does not fall below the minimum limit required for continuous listing.

REVISED ACTIVITY SCHEDULE

The revised schedule of Activities is as follows:

Offer Time Table	Revised Schedule	Original Schedule
Public Announcement (PA) Date	July 2, 2005 (Saturday)	July 2, 2005 (Saturday)
Specified Date	July 4, 2005 (Monday)	July 4, 2005 (Monday)
Last date for competitive bid	July 23, 2005 (Saturday)	July 23, 2005 (Saturday)
Last date by which Letter of Offer will be despatched to the shareholders	April 10, 2006 (Monday)	August 12, 2005 (Friday)
Offer Opens On	April 15, 2006 (Saturday)	August 23, 2005 (Tuesday)
Last date for revising the Offer price/ Offer size	April 24, 2006 (Monday)	August 31, 2005 (Wednesday)
Last date to withdraw acceptance tendered by shareholders	April 28, 2006 (Friday)	September 6, 2005 (Tuesday)
Offer Closes On	May 04, 2006 (Thursday)	September 12, 2005 (Monday)
Last Date for communicating rejection/acceptances (in part or full) & mailing of consideration for the applications accepted	May 18, 2006 (Thursday)	September 27, 2005 (Tuesday)

This Corrigendum to Public Announcement shall be available on SEBI's website at www.sebi.gov.in

The Acquirer and Directors of NCWL accept full responsibility for the information contained in this Announcement.

Issued on Behalf of Nirma Chemical Works Ltd.

By the Manager to the Offer

SBI Capital Markets Limited

SBI Capital Markets Limited
202 Maker Tower E, Cuffe Parade
Mumbai - 400 005
Tel.: (022) 2218 9166 , Fax: (022) 2218 6367
Contact Person: Ms. Sheila Joseph
E-mail: sheila.joseph@sbicaps.com

Registrar to the Offer

MCS LIMITED

MCS LIMITED
Sri Venkatesh Bhavan, Plot No.27, Road No.11
MIDC Area, Andheri East, Mumbai 400 093
Tel: (022) 55025235, Fax: (022) 55025245
Contact Person: Mr. M.S.Arunkumar
Email: mcsmum@vsnl.com

Place: Mumbai
Date: 12th April, 2006